NATIONAL COMPANY LAW APPELLATE TRIBUNAL, CHENNAI (APPELLATE JURISDICTION)

Company Appeal (AT) (CH)(Insolvency) No.07/2021 (Under Section 61 of the Insolvency and Bankruptcy Code 2016) (Arising out of Order dated 24.12.2020 passed in I.A.No.868 of 2020 in Company Petition No.(IB) No.186/9/HDB/2019 by National Company Law Tribunal, Hyderabad Bench at Hyderabad.

In the matter of:

Antanium Holdings Pte Ltd., (formerly known as Triterras Holdings Pte Ltd.) Registered Office at 9, Raffles Place, No.23-02, Republic Plaza, Singapore 048619Appellant

V

1. M/s Sujana Universal Industries Limited Through its Resolution Professional Mr.Ramakrishnan Sadasivan Plot No.18, Municipal No.8-2-248, East Wing, Third Floor, Nagarjuna Hills, Punjagutta Hyderabad, Telangana-500082

2. Invent Assets Securitisation And Reconstruction Private Limited Bakhtawar, Suite B, Ground Floor, Backbayt Reclamation Scheme Block III, 229, Nariman Point, Mumbai-400021 ...Respondent

... Pro Forma Respondent

Present

For Appellant :Mr.Rajashekar Rao, Senior AdvocateMr.Abhishek Jenesenan, AdvocateFor Respondents:Mr. T. Ravichandran, Advocates

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<u>O R D E R</u> (VIRTUAL MODE)

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Heard both sides. 'Judgment' is 'Reserved'.

[Justice Venugopal M] Member (Judicial)

> [Kanthi Narahari] Member (Technical)

19.04.2021 KM

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